

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO-136
ANSWERED ON- 04/12/2023

OIL SPILLS IN IOCL PIPELINE

136 Dr. Prashanta Nanda:

Will the Minister of Petroleum and Natural Gas be pleased to state:

- (a) whether oil spills occurred after rupture in the Paradip-Haldia IOCL pipeline in Kendrapara district on 3rd of November 2023;
- (b) if so, the details thereof;
- (c) whether it is a fact that oil spills cases have been increasing in Odisha;
- (d) if so, the details of oil spills cases that took place in the last three years; and
- (e) the remedial measures which have been taken by the IOCL in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI RAMESWAR TELI)

(a) & (b) No rupture has taken place in the Paradip-Haldia IOCL pipeline in November, 2023. However, a minor oil spill had occurred due to pipeline intrusion attempt by unknown miscreants on 3rd November, 2023 in Paradip-Somnathpur-Haldia pipeline in Kendrapara district, Odisha.

(c) & (d) During the previous three years only one incident of oil spill had occurred in the state of Odisha. This was on the Paradip-Haldia-Barauni crude oil pipeline on 26.05.2022 at Jagatsinghpur, Paradip. One incident has occurred in the current year which is the pipeline intrusion attempt in Paradip-Somnathpur-Haldia product pipeline on 03.11.2023 at Narendrapur Village, Kendrapara as indicated above.

(e) IOCL employs a comprehensive strategy to prevent and manage oil spills. Technologically advanced systems like Pipeline Intrusion Detection and Warning System (PIDWS), Leak Detection System (LDS), Supervisory Control and Data Acquisition (SCADA), In-Line Inspection (ILI), cathodic protection, corrosion inhibitor dosing, monitoring through corrosion probes and above-ground surveys ensure monitoring and maintenance of the health of pipelines. Emergency Response Disaster Management Plan (ERDMP) enables a rapid response to oil spills. Administrative measures involve regular patrolling, coordination with law enforcement agencies and punitive actions against unauthorized activities. Societal interventions include village awareness programs and a cash incentive scheme to encourage reporting of unauthorized/illegal activities in Right of Use (RoU).
